



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND
MANISH AGARWAL, ACCOUNTANT MEMBER**

ITA No. 263/CTK/2024
Assessment Year :2020-2021

| | | |
|--|-----|-----------------------------------|
| CSM Technologies Pvt Ltd., Plot No.E/56, Infocity-1, Chandrasekharapur, Patia, Bhubaneswar. | Vs. | DCIT, Circle-1(1), Bhubaneswar |
| PAN/GIR No.AABCC 5521 F | | |
| (Appellant) | .. | (Respondent) |

Assessee by : None
Revenue by : Shri S.C.Mohanty, Sr DR

Date of Hearing : 13/8/2024
Date of Pronouncement : 13/8/2024

ORDER

Per Bench

This is an appeal filed by the assessee against the order of the Id Addl.JCIT(A)-7, Kolkata dated 18.3.2024 in Appeal No.NFAC/2019-20/10139334 for the assessment year 2020-2021.

2. None appeared for the assessee. Shri S.C.Mohanty, Sr. DR appeared for the revenue.

3. The appeal filed by the assessee is delayed by 25 days. The appeal was filed on 7.6.2024 and the intimation of the defect had been issued to the assessee on 12.6.2024. The defect has not yet been cured. Consequently, the appeal is dismissed for default.

4. In the result, appeal of the assessee stands dismissed.

Order dictated and pronounced in the open court on 13/08/2024.

Sd/-
(Manish Agarwal)
ACCOUNTANT MEMBER

निष्पक्ष सुलभ

sd/-
(George Mathan)
JUDICIAL MEMBER

Cuttack; Dated 13/08/2024
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The Appellant : CSM Technologies Pvt Ltd.,
Plot No.E/56, Infocity-1, Chandrasekharpur,
Patia, Bhubaneswar.
2. The Respondent: DCIT, Circle-1(1),
Bhubaneswar
3. The Addl.JCIT(A)-(A)-7, Kolkata.
4. Pr.CIT, Bhubaneswar
5. DR, ITAT,
6. Guard file.
//True Copy//

By order

Sr.Pvt.Secretary
ITAT,CUTTACK